

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-05/2007/9671 /A**

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nogen Senabaya Deori,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati the <sup>th</sup> 24 September, 2024

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 6243 dtd. 21.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, on 22.09.2024**, as prayed for. The Chief Judicial Magistrate, Udalguri, and in his absence, the in-charge of Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-05/2007/9672-9673 /A, dated , 24-09-24**

Copy to:

1. The Chief Judicial Magistrate, Udalguri.
2. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

*Sd/-*